

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP 1 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2020

Name of the Company: Solitaire Industrial Infrastructure Pvt Ltd

Section: Section 66 of Co.Act, 2013

ORDER

Learned Counsel Mr. Ravi Pahwa appeared for the Petitioner.

Regional Director report is on record.

Learned Counsel for the Petitioner seeks time to file rejoinder to Regional Director's observation. It is to be filed within two weeks.

Matter to appear for further consideration on 28.09.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 19th day of August, 2020

PC

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)